

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/56/2024 in Company Petition/54/2023
NAME OF THE COMPANY	Secure Space Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Kalyana Chakravarthy Pilla
NAME OF THE RESPONDENT(S)	Secure Space Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/56/2024

Present: Ld. Counsel Mr. Naresh Kumar Sangam for the Applicant.

Ld. Counsel Mr. Deepak Solanki for the Respondent.

Ld. Counsel for the Respondent has no objection if the documents are taken on record, subject to their admissibility and relevance. Accordingly, this application is allowed and the documents are taken on record.

CP/54/2023

Present: Ld. Counsel Mr. Deepak Solanki for the Petitioner.

Ld. Counsel Mr. Naresh Kumar Sangam for the Respondent.

Pleadings are completed. For hearing, **matter is adjourned to 11.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)